

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

545/252/ND/2018

IN THE MATTER OF:

M/s Utiba Software (India) Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 252

Order delivered on 19.09.2018

Coram:

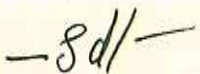
Ms. Ina Malhotra,
Hon'ble Member (Judicial)
V.K.Subburaj,
Hon'ble Member (Technical)

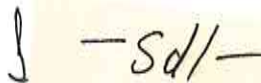
For the Petitioner/Applicant : Mr. Anil Kumar, Advocate
For the Respondent :

ORDER

Arguments heard. Orders reserved.

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(Mr. V.K.SUBBURAJ)
MEMBER (TECHNICAL)


(Ms. INA MALHOTRA)
MEMBER (JUDICIAL)

Varinder Kumar